

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A./021/0352/2018  
Date of Order : 17-04-2018

Between :

Smt. O. V. Rajalakshmi W/o Late M. Ravikumar,  
Group 'B', Aged 57 years, Occupation : PGT (History),  
R/o D-Block, 202, Kubera Towers, Trimulgherry,  
Secunderabad. ....Applicant

AND

1. The Union of India,  
Represented by its Secretary,  
Department of Human Resources Development,  
Government of India, New Delhi.
2. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Shaheed Jeeth Singh  
Marg, New Delhi – 110016.
3. The Deputy Commissioner,  
Kendriya Vidyalaya Sangathan,  
Kendriya Vidyalaya Sangathan,  
Picket, Secunderabad. ....Respondents

Counsel for the Applicant: Mr. R Ranganathan  
Counsel for the Respondents : Mr.B.N.Sharma, SC for KVS

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER  
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

---

Heard Mr. H. Krishna representing Mr. R. Ranganathan, learned  
counsel for the applicant. Mrs. K. Rajitha representing Mr. B. N. Sarma,  
learned Standing Counsel for Kendriya Vidyalaya Samiti takes notice for  
Respondents.

2. Since the issue involved in the Original Application is settlement of death benefits in favour of the applicant who is the wife of the deceased M. Ravi Kumar and in view of the fact that the representations submitted by the applicant are pending with the Respondents, we are inclined to dispose of this Original Application with a direction to the Respondents to pass appropriate orders.

3. The Original Application is therefore disposed of at the stage of admission directing the 2<sup>nd</sup> Respondent to consider the representations dated 05.08.2017 and 08.12.2017 and pass appropriate orders within a period of eight weeks from the date of receipt of a copy of this order.

4. The Original Application is accordingly disposed of at the stage of admission. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 17<sup>th</sup> April, 2018.  
Dictated in Open Court.